

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 1**

ITEM No.102  
CP(IB) 589 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Vaibhav Enterprise  
V/s  
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..12/07/2022**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Satya Ranjan Prasad, Hon'ble Member(T)

**PRESENT:**

For the Operational Creditor : Mr. Monaal Davawala, Ld. Adv.  
For the Corporate Debtor : Mr. Devashish K Trivedi, Ld. Adv.

**ORDER**

The matter stands adjourned for further consideration on 30.08.2022.

-SD-

-SD-

**SATYA RANJAN PRASAD**  
**MEMBER (TECHNICAL)**

**MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**